

**SECTION IIIA
IN THE SUPREME COURT OF INDIA
CIVIL APPELLATE JURISDICTION**

CIVIL APPEAL NO. 847 OF 2012

INDIAN GRENITE CRUSHING COMPANY

...APPELLANT

VERSUS

**THE COMMISSIONER OF COMMERCIAL
TAXES U.P. LUCKNOW**

...RESPONDENT

OFFICE REPORT

The matter above-mentioned was listed before Ld. Registrar Court on 03rd September, 2015 when the following order was passed:

"Service upon the sole respondent is complete but none has entered appearance.

**Matter stands complete. Registry to process the matter for being listed before the Hon'ble Court as per rules. However, appellant has to file affidavit of valuation within two weeks time.
"**

It is submitted that Counsel for the appellant has not filed Affidavit of valuation so far.

Service is complete.

The office report is listed before the Ld. Registrar's Court for orders.

DATED THIS THE 22nd DAY OF SEPTEMBER, 2015.

ASSISTANT REGISTRAR

Copy to :-

Mr. T. Mahipal, Advocate

ASSISTANT REGISTRAR